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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 31/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Kuldeep Shastri

V/s.

ROC, Gujarat

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Pinky Shervasiava

PCS

Kuldeet.

2.

## **ORDER**

Learned PCS Ms. Pinky Srivastava i/b Learned FCA Mr. Satyam Srivastava present for Appellant. None present for ROC.

Heard arguments of Learned PCS for appellant.

Appellant is directed to issue notice of date of hearing on ROC and shall file proof of service.

ROC shall file objections, if any.

List the matter on 10.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.